

Territories administrations has revised the rate of Scholarships for students of Union Territories studying in Sainik School w.e.f., 1986-87;

(b) if so, the names of Union Territories which are paying the scholarships at the enhanced rates and those which are not paying stating the reasons for nonpayment;

(c) whether Government have received any representation in June, 1993 for revision of income slabs of scholarship for the students of Union Territories studying in Sainik School, Sujanpur (Tira) Hamirpur, Himachal Pradesh from individuals as well as institutions; and

(d) if so, the details thereof and what action Government propose to ensure the revision of income slabs of scholarships to all the students of Union Territories studying in Sainik School including the Sainik School at Sujanpur (Tira) Hamirpur, (H.P.)?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) All the Sainik Schools in the country are administered by the Sainik School Society, a unit of the Ministry of Defence. As per information received from the Ministry of Defence, none of the Principals of Sainik Schools has informed the Sainik School Society about any Union Territory not paying the scholarship at the rates stipulated with effect from the academic year 1986-87.

(c) and (d) A representation dated 16.6.1994 from the parent of a student studying in Sainik School, Sujanpur Tihra, Hamirpur (HP.) has been received requesting for revision of income slabs for determining eligibility to the grant of scholarship for students of UTs studying in Sainik Schools. The Ministry of Defence has informed that following the decision taken by the Executive Committee of the Sainik School Society in its meeting held in December, 1993, the State Governments were requested by the Society to consider the revision of income slabs for the purpose of grant of scholarship to Sainik School students. Revision of income slabs for the purpose of grant of scholarship to students of Union Territories studying in Sainik Schools would

depend on views of the State Governments in this regard.

Scheme to Generate Employment Opportunities for Women

4323. SHRI G.Y. KRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are formulating a national scheme to generate employment opportunities for women;

(b) if so, what are its broad features;

(c) the role proposed to be assigned to the State Governments for the implementation of this new scheme for women and the funds earmarked in this behalf; and

(d) by when the scheme is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) No, Sir.

(b) to (d) Does not arise.

Central advisory committee on problem of prostitutes

4324. SHRI PRAMOD .MAHAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Committee constituted by his Ministry to study the problems of the prostitutes has submitted its report; if so, when;

(b) who were the members of the Committee and what were its terms of reference;

(c) what are the main recommendations contained in the Report of the Committee; and

(d) what action has been taken on each of the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) The Central Advisory Committee constituted by the Department of Women and Child Development have finalised the report on 20.5.94.

(b) A statement is annexed (*see below*).

(c) The main recommendations of the Report are: